

1	2	3	4
Laundry Soap	153.3	153.3	Steady
Toilet Soap	200.2	200.2	Steady
Tooth Powder	146.5	146.5	Steady
Tooth Paste	173.0	173.0	Steady
Matches	134.4	134.4	Steady
Cement	157.7	160.7	+1.9
IRON AND STEEL	193.5	195.0	+0.8
FERRO ALLOYS	210.0	210.0	Steady
NON-FERROUS METALS	243.3	244.0	+0.3
Razor Blades	147.2	147.2	Steady
Dry Cells	150.5	148.4	-1.4
Gls Lamps	150.3	150.3	Steady

Improvement in Transport Services in Andaman and Nicobar Islands

2645. DR. DAULAT RAO SONU-IL AHER: Will the Minister of TOURISM be pleased to state:

(a) whether Andaman and Nicobar Islands has requested Union Government to improve transport facilities between the Islands and the Mainland;

(b) whether the Andaman and Nicobar administration has submitted plans to make the Islands an attractive tourist spot; and

(c) if so, the details thereof and the action taken by Government thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Andaman and Nicobar ad-ministration has submitted following

two proposals for financial assistance by Central Department of Tourism during 1990-91:—

*Estimated cost
(Rs. in lacs)*

1. 60 bedded accommodation at Kalipur in Diglipur zone. 50.00
2. Development of recreational tourism and equipment for water sports. 24.00

Their proposals have been accep-ted in principle.

156 *Pakistan*
Telecast of Film Developmental Work

2646. SHRI UDAYSING RAO GAIKWAD: Will the Minister of INFORMATION & BROADCAST-ING be pleased to state:

(a) Whether Doordarshan has tele-casting film on developmental work in Pakistan in respect of Industries, Education, etc;

(b) if so, whether on reciprocal basis, the Pakistan Television has ex-hibited any Indian Film with regard

to developmental work in India; and

(c) the details thereof including duration of the programme?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):

(a) A TV programme from Pakistan titled "First Year of Democracy" received through the Ministry of External Affairs was telecast by Door-darshan on 22-3-90, under the advice of that Ministry after being suitably edited to mark the National Day of Pakistan.

(b) and (c) It is a reciprocal practice between the two countries to telecast each other's programmes on the occasion of the National Days but it is not obligatory on either country to give a feed back about the programmes actually telecast. The information on Indian programmes telecast by Pakistan TV under this bilateral arrangement is not, therefore, available.

157
Courts for Disposal of Economic Offences

2647. **SHRI KAMAL NATH:** Will the Minister of FINANCE be pleased to state:

(a) Whether Union Government have requested the state Governments to set up more courts for speedy disposal of cases pertaining to economic offences;

(b) if so, the extent of financial assistance offered;

(c) The total number of prosecutions launched last year by Income-tax Department and the total number of cases decided and convictions obtained; and

(d) The other steps intended to be taken to deal with economic offences?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The

Central Government has been requesting the State Governments to set up Special Courts for economic offences. Efforts are being made to set up more such courts.

(b) The extent of financial assistance has not been determined.

(c) In the financial year 1989-90 8929 prosecution proceedings were launched by the Income-tax Department. In the same year 415 proceedings were decided by the courts out of which conviction in 181 proceedings were obtained, and

(d) No. The existing provisions in the Direct Tax Laws are sufficient.

158
Setting up a Bench of Allahabad High Court in Western U.P.

2648. **SHRI HARISH PAL:** Will the Minister of LAW AND JUSTICE be pleased to refer to the reply given to Unstarred Question No. 19 on 22 December, 1989 regarding implementation of recommendation of Jaswant Singh Commission and state:

(a) whether Union Government have received any proposal in accordance with the recommendations made by the Jaswant Singh Commission to set up a bench of Allahabad High Court in Western Uttar Pradesh;

(b) if so, the details thereof; and

(c) the time by which this bench is likely to be established?

THE MINISTER OF STEEL & MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) and (c) Do not arise.

[Translation] *Aids and Grants*
158 **Foreign Assistance**

2649. **SHRI K. D. SULTAN-PURI:** Will the Minister of FINANCE be pleased to state:

(a) the names of countries which are giving financial assistance to India in the current year; and